

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH,
COURT-IV

21. IA-426/2021 IN
C.P. (IB)/3102(MB)2019

CORAM:

SHRI RAJESH SHARMA
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **20.04.2022**

NAME OF THE PARTIES: Punjab National Bank
V/s
Mudra Denim Pvt Ltd

SECTION 7 APPLICATION UNDER ANY OTHER PROVISIONS IBC

ORDER

The Court is convened through Video Conference.

IA-426/2021: This is an application filed by the Corporate Debtor seeking certain prayers in this IA. Vide order of this Bench dated 13.07.2021, the C.P. (IB)/3102(MB)2019 has already been dismissed as infructuous. Hence, nothing survives in this Application. IA-426/2021 is **dismissed as infructuous.**

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)

Sd/-
RAJESH SHARMA
Member (Technical)

SVR